

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 121 of 1996
(D.A. 254 of 1996)

Date of Order : 22.4.1996

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

PRODYOT KUMAR DATTA

vs.

UNION OF INDIA & ORS.

For the applicant : Mr. B.C. Sinha, counsel.

UNLISTED

ORDER

This application be listed on 19.9.1996. The applicant shall, in the meantime, serve copies of the application alongwith the annexures, upon all the respondents, who may file reply at least 7 days before the date fixed.

2. After hearing the 1d. counsel for the applicant and in view of the urgency and after perusal of the application, we direct that one set of post-retirement complimentary pass be issued to the applicant, to enable him to go to Delhi, upon making a fresh application.

3. A plain copy of this order be handed to 1d. counsel for the applicant, who shall serve this order upon all the respondents.

Aniket
Administrative Member

Achintya
Vice-Chairman